

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/157/2017  
NAME OF THE PETITIONER(S) : P P ZIBI JOSE  
NAME OF THE RESPONDENT(S) : ASHOK LEYLAND LTD  
UNDER SECTION : 58 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B Chandra	Respondent Authorized representative	B Chandra
P.P. Zibi Jose	Petitioner	[Signature]

**ORDER**

Mr.P.P. Zibi Jose, Representative for the Petitioner present. Ms. B. Chandra, Representative for the Respondent also present. The representative for the Petitioner is directed to supply all the documents to the representative for the Respondent; copy of the petition is given to the Representative for the Respondent in the open court. The Respondent is directed to file the counter before the next date of hearing. Matter is posted for arguments. Put up on **14.12.2017 at 10.30 A.M.**

ghk

[Signature]  
MEMBER (JUDICIAL)